

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2022**

Sl. No.	Nature	Opening balance as on 01.06.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.06.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0	1		1			0	0	55	0
2	WA	586	48			48			44	44	590	2
3	WPC	9488	451	5		456			298	298	9646	2
4	WPL	1030	6			6			3	3	1033	1
5	WPS	16722	747	3		750			478	478	16994	9
6	WPT	645	21			21			5	5	661	0
7	WPCR	2446	75	2		77			39	39	2484	0
8	WPPIL	284	7			7			5	5	286	0
9	WP 227	1629	81	2	1	84	1		42	43	1670	2
10	WPHC	4	3			3			2	2	5	0
A	TOTAL (1 to 10)	32888	1439	13	1	1453	1	0	916	917	33424	16
1	FA	3026	14	1		15			12	12	3029	10
2	FAM	462	0	1		1	1		10	11	452	2
3	FA(MAT)	244	25	1	1	27			8	8	263	0
4	SA	5462	51			51			24	24	5489	20
5	MA	311	9			9			6	6	314	4
6	MAC	8422	103	2		105			16	16	8511	7
7	CR	309	4	1		5			11	11	303	2
8	MCC	817	57			57	1		66	67	807	0
9	COMP APPEAL	4	0			0			0	0	4	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	131	13			13			12	12	132	0
13	CONT	2310	65	1		66			33	33	2343	0
14	ITA	4	0			0			0	0	4	0
15	ARBA	203	4		1	5			1	1	207	0
16	ARBAP	9	0			0			0	0	9	0
17	ARBR	48	2			2	1		1	2	48	0
18	TAXC	132	4			4			0	0	136	0
19	REVP	231	13	1		14	1		21	22	223	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	22143	364	8	2	374	4	0	221	225	22292	45
TOTAL (A+B)		55031	1803	21	3	1827	5	0	1137	1142	55716	61
MAIN CRIMINAL CASES												
1	CRREF	6	0			0			1	1	5	4
2	CRA	15522	172			172			105	105	15589	42
3	CRR	5851	109			109	1		64	65	5895	16
4	MCRC	1649	1025			1025	4		823	827	1847	0
5	MCRCA u/s 438 CrPC	435	174			174	1		96	97	512	0
6	CONTR	5	0			0			0	0	5	0
7	CRMP	4417	173			173			84	84	4506	0
8	TPCR	45	5			5			4	4	46	9
9	ACQA	2985	25			25			13	13	2997	0
C	TOTAL (1 to 9)	30915	1683	0	0	1683	6	0	1190	1196	31402	71
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		85946	3486	21	3	3510	11	0	2327	2338	87118	132
PENDENCY INCREASE/ DECREASE		85946	INCREASE (+1172)								87118	

Over 5 Years Pendency as on 01.06.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2022	Over 5 Years Decrease Pendency during the month
23697	13	132	23578	-112

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)